



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर

U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR

6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं०

Ref. No.

178/OA-326/जोगिन्दर कुमार/2024

दिनांक

Dated

17-5-2024

To,

The Registrar
National Green Tribunal
Principal Bench
New Delhi.
E-mail : judicial-ngt@gov.in

Sub.-Report in Compliance to the direction issued by Hon'ble National Green Tribunal on 22.03.2024 in O.A. No. 326/2024 Joginder Kumar Vs State of Uttar Pradesh & Ors.

Sir,

With reference to the subject mentioned above kindly find enclosed herewith the Report in compliance of the order issued on 22.03.2024 by Hon'ble National Green Tribunal in O.A. No. 326/2024 Joginder Kumar Vs State of Uttar Pradesh & Ors.

Encl. : As above.

Yours faithfully

(Ankit Singh)
Regional Officer

Copy to :

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. Shri Pradeep Mishra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action.
3. Chief Law Officer, U.P. Pollution Control Board, Lucknow for information.
4. Chief Environmental Officer (Circle-3), U.P. Pollution Control Board, Lucknow for information.

Regional Officer

INSPECTION REPORT OF UPPCB IN COMPLIANCE TO ORDER DATED 22.03.2024 ISSUED BY HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI IN O.A. NO326/2024 JOGINDER KUMAR VS STATE OF UTTAR PRADESH & ORS

1.0 BACKGROUND :

- In the matter of O.A. No 326/2024 Joginder Kumar Versus State of Uttar Pradesh & Ors, grievances have been made by the applicant majorly stating that Respondent No 4 M/s Triveni Engineering & Industries Ltd. Sugar Unit Khatauli, Muzaffarnagar is generating fly ash from operation of boilers which is then illegally dumped in nearby areas. Further, allegation has been made that several persons have suffered accidental burn injuries by stepping into the heap of fly ash as disclosed in the O.A.

2.0 Hon'ble Tribunal Order Dated 22.03.2024

Hon'ble Tribunal in OA no 326/2024 Joginder Kumar Versus State of Uttar Pradesh & Ors issued directions on 22.03.2024, effective part of which is as below :-

2. In the OA, Applicant has stated that the Applicant had suffered burn injuries by stepping into the heap of fly ash in May 2023. Similarly, one Munesh Devi had suffered burn injuries on 26.11.2023 and boy named Umang Tomar had suffered burn injuries subsequently.

3. The OA raises substantial issue relating to compliance of the environmental norms.

4. Issue notice to the Respondents. Applicant is directed to serve the respondents and file affidavit of service at least one week before the next date of hearing.

5. Respondent No. 2 is directed to file a comprehensive report in respect of the allegation made in the OA and the remedial/punitive action taken by the said respondent at least one week before the next date of hearing.

3.0 Action Taken Report

- In compliance of Hon'ble Tribunal order dated 22.03.2024, Officials of UPPCB Regional Office, Muzaffarnagar inspected the industry M/s Triveni Engineering & Industries Ltd. Sugar Unit Khatauli and the nearby areas on 03.05.2024 to verify the disposal of fly ash being generated from the boilers of the unit.

- During inspection, efficiency of air pollution control systems installed at boilers were monitored and stack monitoring was also monitored details of which is mentioned below :-

Boiler with Capacity (TPH)	Operational/ Not operational/ Stand By	APCS installed	Operational status of APCS	Stack Monitoring results
65 TPH (Sugar Unit)	Operational	Wet Scrubber	Operational	Combined Stack PM=72.2 mg/Nm ³
40 TPH (Sugar Unit)	Operational	Wet Scrubber	Operational	
120 TPH (Cogen Unit)	Operational	ESP	Operational	PM=56.4 mg/Nm ³
120 TPH (Cogen Unit)	Operational	ESP	Operational	PM=54.6 mg/Nm ³

Stack monitoring report is annexed as **Annexure-1**.

- From the above, it has been observed that the boilers operating in the unit is being operated within the prescribed parameters for emissions generated from the stack.
- During inspection, details/records of generation and disposal of fly ash for last crushing season (2022-2023) and present crushing season (2023-2024) has been collected from the unit representative, which is as below :-

Boiler No	Total fly ash generated in last crushing season (MT)	Total fly ash generated till now in present crushing season (MT)	Details of disposal of fly ash (On land/sale / to brick kilns/ etc)	Whether fly ash is disposed on land by proper landfilling	Whether land belongs to farmer/ unit premises	Whether agreement done between unit and farmers
65 TPH (Sugar Unit)	10554.35	12660.0	Total fly ash disposed : 1. Out of which disposal by farmers on land 5967 MT 2. Disposal by Brick Kiln 3964 MT 3. Disposal by Industry in its premises 2729 MT (Details annexed as Annexure-2)	Landfilling on Sugar Mill Plot	1- Sugar Unit Plot 2- Avinash Brick Kiln (Village Shahpur) 3- Ompal Singh (Village Shahpur) 4- Farmer Malik (Safeda Road, Khatauli) 5- Farmer Sunil Kr. (Khanjapur) 6- Farmer Ankit Saini (Sheikhpur) 7- Farmer Mohd Shakil (Mohiuddinpur)	Agreements with Farmers/Brick kiln owners Attached (Annexure-3)
40 TPH (Sugar Unit)						
120 TPH (Cogen Unit)						
120 TPH (Cogen Unit)						

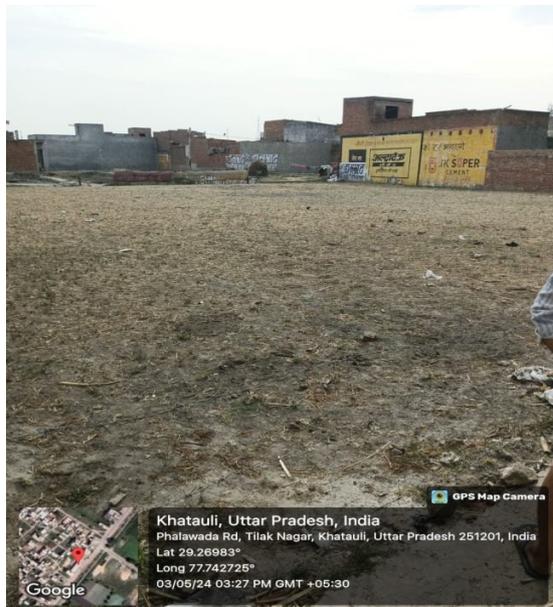
Photos of the land where the fly ash has been disposed by Farmers in agreement with the industry :



Industry's Own Land



Land of Sh. Ompal Singh, Vill. Shahpur



Land of Sh. Ankit Saini, Vill. Sheikhpura



Land of Sh. Ankit Saini, Vill. Sheikhpura

- Photos of brick kiln area where fly ash has is being used for brick making by Brick kiln owner in agreement with the industry :



M/s. Avinash Brick Kiln, Vill. Shahpur

M/s. Avinash Brick Kiln, Vill. Shahpur

- From the above it is observed that all the fly ash generated from the unit is either taken by the farmers as per agreement and used by them for land filling on their own lands, for use in brick kilns or on industrial premises.
- The Officials of UPPCB also inspected the area where fly ash was dumped and found that few persons were burnt after they came in contact of fly ash. During survey, it was observed that the fly ash was properly leveled and the layer of soil was disposed to cover the fly ash. Further, the representative of the unit informed that the fly ash which is generated is given to the farmers as per the agreement executed and no fly ash is dumped on the land in question. No agreement has been done by anyone for the area in question.
- The above area is in between the highway and the agriculture land (Buffer zone), hence this land is a property of the government. During inspection it is informed by the local villagers of the area, that some unknown persons used to dump fly ash on this area few years back, but at present no one is disposing fly ash on area in

question. Further, it was observed that fly ash upto depth of 1.5 meters from the ground level has been dumped previously which is now covered with soil and grass as shown in the photographs below.

- Further, it has been informed by the local villagers that the municipal waste/garbage is being dumped on this land and is being regularly burnt by unknown persons. There may be a possibility that due to burning of garbage, the dumped fly ash got in contact and attained high temperature due to which the incident occurred.
- Photos showing the area where people were burnt”-



- During survey, the officials of UPPCB has also met the family member of the persons who got burnt by coming in contact with the fly ash. However, affected person or family members have either refused to comment or informed that the fly ash dumped on the land belongs to Sugar Mill, however no evidence regarding the same was provided to the team. Further, they could not provide any details regarding the contractors/persons involved in dumping of fly ash on the land in question.

- Details provided orally by the affected persons/family members of the affected persons to UPPCB during meeting in person is highlighted below :-

Name of the affected person/family member who were contacted by the team of UPPCB	Information provided by the affected persons regarding defaulter/ contractor who has dumped the fly ash on the land	Submission of information in writing by the affected persons	Verification of the defaulter who have dumped the fly ash on the land (verified/could not be verified)
Joginder Kumar S/o Sukhbir Singh, Vill. Ladpur, Khatauli, Muzaffarnagar	During survey, Joginder Kumar informed that the concerned sugar mill dumped the fly ash at road side, unable to inform about the concerned person who has dumped the fly ash.	Not provided	Could not be verified
Smt. Munesh W/o Madan, Vill. Ladpur, Khatauli, Muzaffarnagar	During survey, Smt. Munesh denied to give any information regarding fly ash disposal at road side.	Not Provided	Could not be verified
Umang Tomar S/o Satendra Tomar, Ganesh Vihar Colony, Khatauli, Muzaffarnagar	During telephonic conversation, Sh. Satendra Tomar (Father of Umang Tomar) informed that the concerned sugar mill dumped the fly ash at road side, unable to inform about the concerned person who has dumped the fly ash.	Not provided	Could not be verified

- UPPCB further made inquiry from the District Administration regarding the issue, however, no information is provided to the team till date.
- Officials of UPPCB also contacted the concerned police station Khatauli and they informed that no complaint has been lodged by anyone regarding the incident occurred.
- In view of the above, since no record is available with the District Administration and concerned police station, hence, it is not verified that M/s Triveni Engineering & Industries Ltd. Sugar Unit Khatauli had dumped the fly ash on the land where the incident had occurred.

- Further, as per the records/documents submitted by the unit, it is observed that the fly ash generated by the unit is properly disposed, details of which is annexed as **Annexure-2** to this report.

The above report is put up for perusal and necessary action please.

INSPECTION TEAM



(Imraan Ali)

A.E.E., UPPCB, Muzaffarnagar



(Ankit Singh)

Regional Officer
UPPCB, Muzaffarnagar



REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
Kamal Cinema Building,Railway Road, Muzaffarnagar

Stack Emission Test Report

Ref No.26324667/MuzaffarNagar/2024

Date: 11/05/2024

- 1- Name & Address of Industry: TRIVENI ENGINEERING & INDUSTRIES LTD COGEN UNIT, COGENERATION UNIT,SHEIKHPURA KHATAULI; MUZAFFARNAGAR
- 2- Sample Collected By: (1)Sarvesh Kumar;L.A. (2)Maneesh Kumar;J.R.F
- 3- Date of Monitoring: 03/05/2024
- 4- Source of Sampling: Stack
- 5- Stack attached to: Boiler
- 6- Stack Height: 74 Meter
- 7- Total No. of Boiler: 01
- 8- Capacity of Boiler: 120 TPH
- 9- Fuel used: Bagasse
- 10- Quantity of Fuel used: 65 TPH
- 11- Flue Gas Velocity: 7.4 m/s
- 12- Air Pollution Control Device: ESP
- 13- Other remarks (if any): At the time of inspection industry found operational.
- 14- Further details of sample location and Test methods followed are appened overleaf:

Sr no.	Parameter	Unit	Result	Standards
1	Particulate Matter (PM)	mg/Nm ³	54.6	80(As per CAQM Direction No.62)

Note: The results in the Test Report relate only to the items tested. The Report shall not be reproduced-except in Full, without the written permission of laboratory.

Analysed by-
[Sarvesh Kumar LA]

Authorised Signatory-

Ankit Singh (RO)

Ankit Singh
Digitally signed
by Ankit Singh
Date: 2024.05.14
13:33:26 +05'30'
Regional Officer



REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building, Railway Road, Muzaffarnagar

Stack Emission Test Report

Ref No.26324660/MuzaffarNagar/2024

Date: 11/05/2024

- 1- **Name & Address of Industry:** TRIVENI ENGINEERING & INDUSTRIES LTD COGEN UNIT, COGENERATION UNIT, SHEIKHPURA KHATAULI; MUZAFFARNAGAR
- 2- **Sample Collected By:** (1) Sarvesh Kumar; L.A. (2) Maneesh Kumar; J.R.F
- 3- **Date of Monitoring:** 03/05/2024
- 4- **Source of Sampling:** Stack
- 5- **Stack attached to:** Boiler
- 6- **Stack Height:** 74 Meter
- 7- **Total No. of Boiler:** 01
- 8- **Capacity of Boiler:** 120 TPH
- 9- **Fuel used:** Bagasse
- 10- **Quantity of Fuel used:** 65 TPH
- 11- **Flue Gas Velocity:** 7.2 m/s
- 12- **Air Pollution Control Device:** ESP
- 13- **Other remarks (if any):** At the time of inspection industry found operational.
- 14- **Further details of sample location and Test methods followed are appened overleaf:**

Sr no.	Parameter	Unit	Result	Standards
1	Particulate Matter (PM)	mg/Nm ³	56.4	80 (As per CAQM Direction No.62)

Note: The results in the Test Report relate only to the items tested. The Report shall not be reproduced-except in Full, without the written permission of laboratory.

Analysed by-
[Sarvesh Kumar LA]

Authorised Signatory-

Ankit Singh (RO)

Ankit Singh
 Digitally signed
 by Ankit Singh
 Date:
 2024.05.14
 13:34:18 +05'30'
 Regional Officer



REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD
 Kamal Cinema Building,Railway Road, Muzaffarnagar

Stack Emission Test Report

Ref No.26324654/MuzaffarNagar/2024

Date: 11/05/2024

- 1- **Name & Address of Industry:** TRIVENI ENGINEERING AND INDUSTRIES LIMITED SUGAR UNIT KHATAULI, M/s Triveni Engineering Industries Ltd Village Sheikhpura Sugar Unit Khatauli,MUZAFFARNAGAR,251201
- 2- **Sample Collected By:** (1)Sarvesh Kumar;L.A. (2)Maneesh Kumar;J.R.F
- 3- **Date of Monitoring:** 03/05/2024
- 4- **Source of Sampling:** Stack
- 5- **Stack attached to:** Boiler
- 6- **Stack Height:** 40 Meter
- 7- **Total No. of Boiler:** 02
- 8- **Capacity of Boiler:** 65 TPH+40 TPH
- 9- **Fuel used:** Bagasse
- 10- **Quantity of Fuel used:** 35 TPH
- 11- **Flue Gas Velocity:** 7.0 m/s
- 12- **Air Pollution Control Device:** Wet Scrubber
- 13- **Other remarks (if any):** At the time of inspection industry found operational.
- 14- **Further details of sample location and Test methods followed are appened overleaf:**

Sr no.	Parameter	Unit	Result	Standards
1	PM(Particulate Matter)	mg/Nm ³	72.2	80(As per CAQM Direction No.62)

Note: The results in the Test Report relate only to the items tested. The Report shall not be reproduced-except in Full, without the written permission of laboratory.

Analysed by-
[Sarvesh Kumar LA]

Authorised Signatory-

Ankit Singh (RO)

Ankit Singh Digitally signed
by Ankit Singh
Date:
2024.05.14
13:34:58 +05'30'
Regional Officer

Fly Ash distribution for season 2023-24

Date of Start :- 27-10-2024

Date of Closure :- 09-05-2024

S.No	Name of Farmer	Village	Dimension of Plot (Approx)	Total Volume of Plot (M3)	Ash Dump (MT) (Approx)	No of Trolleys	Utilization of Fly Ash
1	Mohd. Shakeel Farmer	Mohddinpur	Length = 10 mtr Width = 10 mtr Depth = 2 mtr	300	162	70 - 80	Use as a Mannure for crop
2	Ankit Saini Farmer	Sheikhpura	Length = 20 mtr Width = 15 mtr Depth = 2 mtr	600	324	150 - 165	Use as a Mannure for crop
3	Sunil Kumar Farmer	Khanjapur	Length = 35 mtr Width = 15 mtr Depth = 2 mtr	1050	567	250 - 265	Use as a Mannure for crop
4	Malik Farmer	Safeda Road	Length = 55 mtr Width = 50 mtr Depth = 2 mtr	5500	2970	1450 - 1500	Use as a Mannure for crop
5	Ompal (Private Play Ground)	Shahpur	Length = 40 mtr Width = 30 mtr Depth = 3 mtr	3600	1944	950 - 1000	For Private Play Ground
6	Avinash Brick Kiln Owner	Shahpur	Length = 71 mtr Width = 51 mtr Depth = 2 mtr	7242	3964	1200 - 1300	At brick kiln it is use to make brick slury for brick
7	Triveni Sugar Mill Plot	Khatauli	Length = 150 mtr Width = 70 mtr Depth = 2 mtr	21000	2729	1000 - 1300	In our Dump yard from 01st April 2024 till end of season and proper leveling and water sprinkling on Fly Ash



**STATEMENT OF BAGASSE CONSUMPTION AND ASH GENERATION
(TENTATIVELY) IN SUGAR & COGEN UNIT- KHATAULI**

Qty. In MT

For the period from 01.04.2023 to 31.03.2024

Date of Start:- 27-10-2023

Date of Closure:- 09-05-2024

MONTH	BAGASSE CONSUMED	DRY ASH GENERATION
APR'2023	1,10,786.99	1,661.00
MAY'2023	28,592.01	428.82
JUN'2023		
JUL'2023		
AUG'2023		
SEP'2023		
OCT'2023	12,137.70	181.82
NOV'2023	97,034.70	1,455.00
DEC'2023	1,12,003.24	1,682.00
JAN'2024	1,05,410.13	1,581.00
FEB'2024	92,569.05	1,388.00
MAR'2024	1,03,620.50	1,554.00
TOTAL	4,09,384.64	9,931.64

For the period from 01.04.2022 to 31.03.2023

Date of Start:- 31-10-2022

Date of Closure:- 09-05-2023

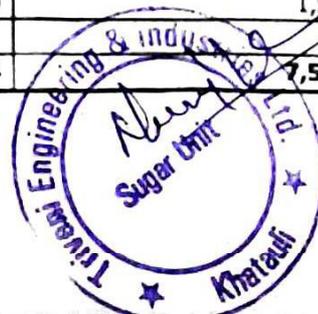
MONTH	BAGASSE CONSUMED	DRY ASH GENERATION
APR'2022	89,932.00	1,349.00
MAY'2022	92,134.29	1,382.00
JUN'2022	-	-
JUL'2022	-	-
AUG'2022	-	-
SEP'2022	-	-
OCT'2022	1,411.00	21.35
NOV'2022	93,625.10	1,404.00
DEC'2022	1,04,222.18	1,619.00
JAN'2023	1,05,674.10	1,587.00
FEB'2023	1,06,312.09	1,595.00
MAR'2023	1,06,089.70	1,597.00
TOTAL	4,23,994.91	10,554.35

For the period from 01.11.2021 to 31.03.2022

Date of Start:- 07-11-2021

Date of Closure:- 24-05-2022

MONTH	BAGASSE CONSUMED	DRY ASH GENERATION
APR'2021	18,551.20	278.00
MAY'2021	33,049.37	495.00
JUN'2021	-	-
JUL'2021	-	-
AUG'2021	-	-
SEP'2021	-	-
OCT'2021	-	-
NOV'2021	68,491.70	1,028.00
DEC'2021	1,03,946.70	1,559.00
JAN'2022	96,437.30	1,446.00
FEB'2022	81,453.10	1,221.00
MAR'2022	1,03,993.10	1,560.00
TOTAL	3,45,262.94	7,587.00



As per the information provide by the contractor

The ash dumping plot of co-ordinates

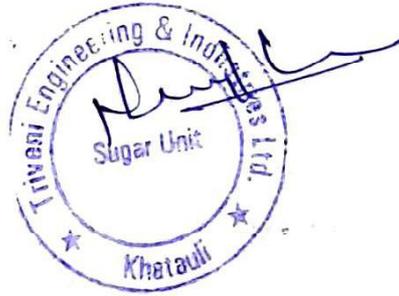
Lat-29.257994

Long-77.75213

Address Mhodeenpur,UP India Agreement latter photo copy attached

The numbers of dumping Trolly =500(around)

Plot owner name Mo. Sakeel (Farmer)



अनुबन्ध

साबीर पुत्र श्री सुबेराती, खतौली, जिला मुजफ्फरनगर
प्रथम पक्ष

श्री सैदाबाद पुत्र श्री मो. सादिक
निवासी माईकुईनापुर
द्वितीय पक्ष

अपने प्लॉट पर प्रथम पक्ष द्वारा मिल से निकली हुई राख डलवाने का समझौता निम्न शर्तों पर हुआ है:-

1. यह कि प्रथम पक्ष अपने स्थान से हमारे प्लॉट सं० प्लॉट 112 क्षेत्रफल 600 वर्ग मी. खतौली संलग्न है। जो कि गढ्ढा है। प्रथम पक्ष सहमत है कि वह अपने साधन 300 (दाली) से हमारे प्लॉट में राख डालेंगे।
2. यह कि द्वितीय पक्ष प्रथम पक्ष के प्रस्ताव से सहमत है तथा अपने प्लॉट में अपनी जिम्मेदारी पर राख डलवायेगा।
3. यह कि उपरोक्त समझौता दोनों पक्षों की सहमति से दिनांक को गवाहों की उपस्थिति में सम्पन्न हुआ।

साबीर

प्रथम पक्ष



गवाह

मो. सादिक

द्वितीय पक्ष

9528235719

गवाह

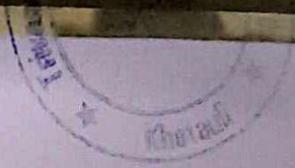


GPS Map Camera



Muzaffarnagar, Uttar Pradesh, India
7Q52+VX4, Uttar Pradesh 251201, India
Lat 29.257994°
Long 77.75213°
02/05/24 01:59 PM GMT +05:30

Handwritten signature



As per the information provide by the contractor

The ash dumping plot of co-ordinates

Lat-29.26969

Long-77.742678

Address Shekhpura,UP India Agreement latter photo copy attached

The numbers of dumping Trolly =250(around)

Plot owner name Ankit sani (Farmer)



अनुबंध

साबीर पुत्र श्री सुबेराती, खतौली, जिला मुजफ्फरनगर
प्रथम पक्ष

श्री Ankit Saini पुत्र श्री Sunder Saini
निवासी Shekhpura Khatauli (M. Noida)
द्वितीय पक्ष

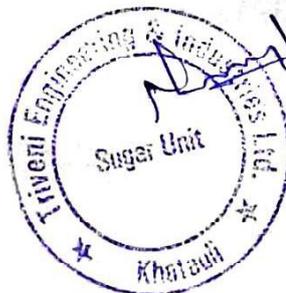
अपने प्लॉट पर प्रथम पक्ष द्वारा मिल से निकली हुई राख डलवाने का समझौता निम्न शर्तों पर हुआ है:-

1. यह कि प्रथम पक्ष अपने स्थान से हमारे प्लॉट सं० 158 No क्षेत्रफल Khatauli खतौली संलग्न है। जो कि गड्ढा है। प्रथम पक्ष सहमत है कि वह अपने साधन ₹50 (द्वाली) से हमारे प्लॉट में राख डालेंगे।
2. यह कि द्वितीय पक्ष प्रथम पक्ष के प्रस्ताव से सहमत है तथा अपने प्लॉट में अपनी जिम्मेदारी पर राख डलवायेगा।
3. यह कि उपरोक्त समझौता दोनों पक्षों की सहमति से दिनांक 1/12/23 को गवाहों की उपस्थिति में सम्पन्न हुआ।

Ankit Saini
प्रथम पक्ष

mob-9012487050

साबीर पुत्र
द्वितीय पक्ष



वाह

गवाह



GPS Map Camera



Google

Khatauli, Uttar Pradesh, India

Phalawada Rd, Tilak Nagar, Khatauli, Uttar Pradesh 251201, India

Lat 29.26969°

Long 77.742678°

02/05/24 12:36 PM GMT +05:30



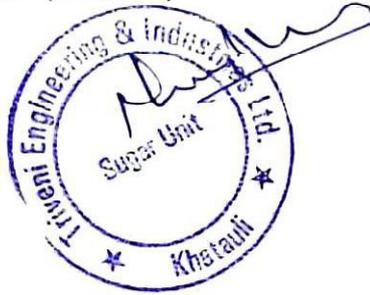
As per the information provide by the contractor

The ash dumping plot of co-ordinates

Lat-29.298342

Long-77.7754

Address Khanjapur,UP India Agreement latter photo copy attached
The numbers of dumping Trolly =998(around)
Plot owner name Sunil kumar (Farmer)



अनुबन्ध

साबीर पुत्र श्री सुबेराती, अतौली, जिला मुजफ्फरनगर
प्रथम पक्ष

श्री पुत्र श्री
निवासी
द्वितीय पक्ष

अपने प्लॉट पर प्रथम पक्ष द्वारा मिल से निकली हुई राख डलवाने का समझौता निम्न शर्तों पर हुआ है:-

1. यह कि प्रथम पक्ष अपने स्थान से हमारे प्लॉट सं० क्षेत्रफल अतौली संलग्न है। जो कि गढ्ढा है। प्रथम पक्ष सहमत है कि वह अपने साधन (दाली) से हमारे प्लॉट में राख डालेंगे।
2. यह कि द्वितीय पक्ष प्रथम पक्ष के प्रस्ताव से सहमत है तथा अपने प्लॉट में अपनी जिम्मेदारी पर राख डलवायेगा।
3. यह कि उपरोक्त समझौता दोनों पक्षों की सहमति से दिनांक को गवाहों की उपस्थिति में सम्पन्न हुआ।

प्रथम पक्ष



द्वितीय पक्ष

गवाह

सुबेराती

गवाह

राजनीर



GPS Map Camera



Khanjahanpur, Uttar Pradesh, India
7QWF+QV, Khanjahanpur, Uttar Pradesh 251201, India
Lat 29.298342°
Long 77.7754°
01/04/24 01:29 PM GMT +05:30



As per the information provide by the contractor

The ash dumping plot of co-ordinates

Lat-29.269088

Long-77.741691

Address Sfada rod,UP India Agreement latter photo copy attached
The numbers of dumping Trolly =500(around)
Plot owner name Malik (Farmer)



Date.....

नेवा मे

श्रीमान मिल प्रशासन
 सुरक्षा अधिकारी साहब खतौली
 (शुभ नागल)

नागल

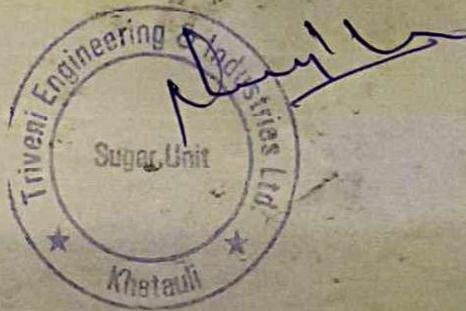
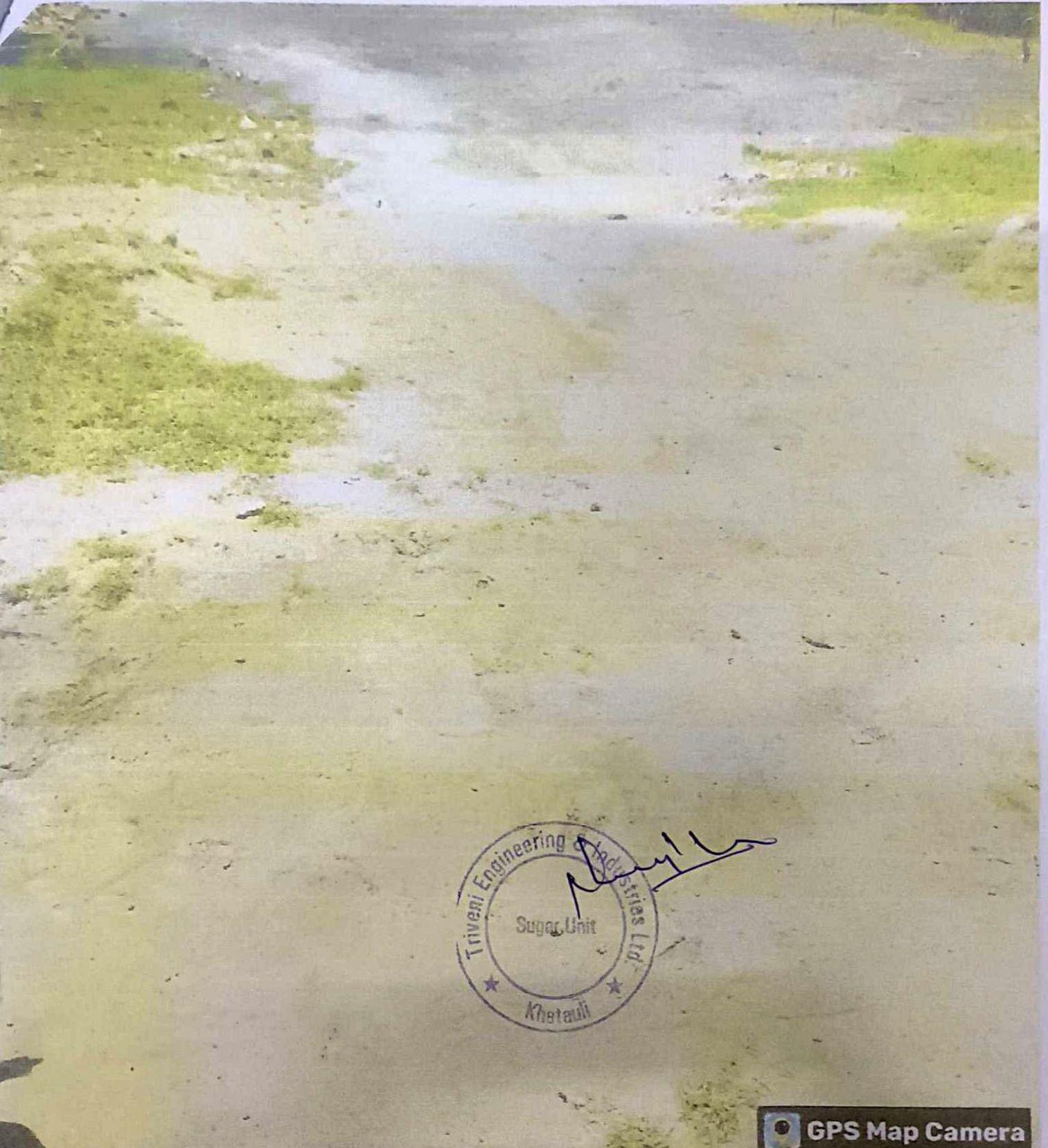
निकलन यह कि प्रथा का एक खेत है। सकेरा रोड पर
 जिराना से राखी का भारव करना चहता ~~हु~~
 हु ~~हु~~ मिल से निकलने वाली राखी ठेका ~~हु~~ द्वारा
 भारव करना चहता हु मुझे कोई अपती नहीं है।



आलोक
 11/2/19

श्रीमान मिल प्रशासन
 सुरक्षा अधिकारी साहब खतौली

9627819389



GPS Map Camera



Khatauli, Uttar Pradesh, India
7P9R+HVX, Tilak Nagar, Khatauli, Uttar Pradesh 251201, India
Lat 29.269088°
Long 77.741691°
02/05/24 12:44 PM GMT +05:30

As per the information provide by the contractor

The ash dumping plot of co-ordinates
Lat-29.256245

Long-77.755734

Address shapur,UP India Agreement latter photo copy attached
The numbers of dumping Trolley =3160(around)
Plot owner name Ompal singh (Play ground)



जय श्री रामा

ग्राम पंचायत शाहपुर

जय श्री रामा।

प्रधान श्रीमती रेखा

विकास खण्ड खतौली (मुजफ्फरनगर)

निवास: ग्राम शाहपुर तह0 खतौली

W/O डा० ओमपाल सिंह भडाना (भाजपा नेता)

पिन-251201

Mob. 9837931447

जिला मुजफ्फरनगर (उ० प्र०)

पत्रांक.....

दिनांक.....

मैं ग्राम प्रधान शाहपुर विकास खण्ड खतौली जिला मु० नगर में अपने गाँव में ग्रामवासियों की सहमति से खेल मैदान का मील से निकलने वाली राखी से भराव कराकर खेल मैदान का निर्माण किया, एवं हमारे शुगर मील खतौली का लगातार सहयोग मिल रहा है।

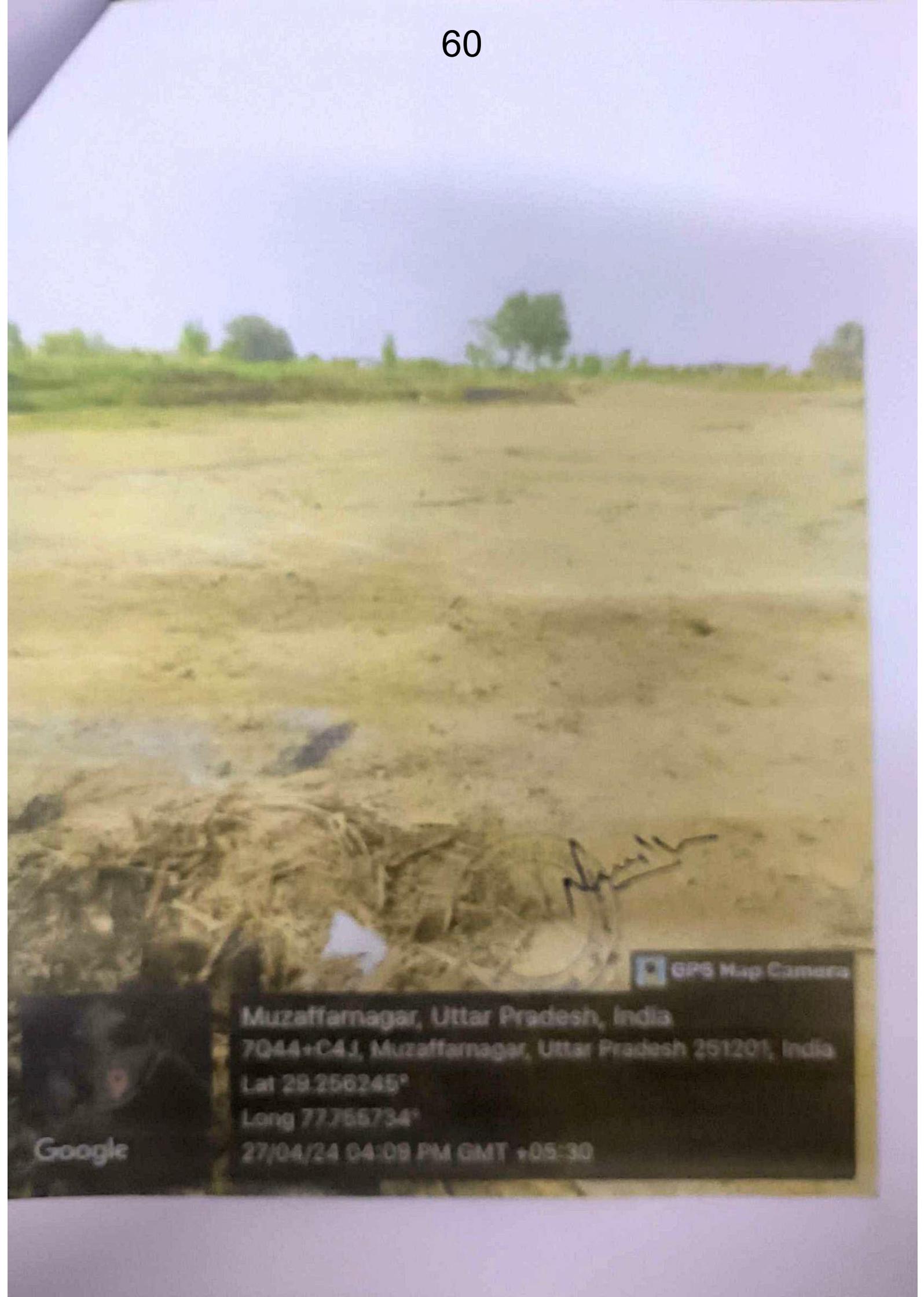
धन्यावाद

Triveni Engineering & Industries Ltd.

Sugar Unit

Khatauli

प्रधान
पंचायत शाहपुर
ख० ख० खतौली (मु० नगर)



GPS Map Camera

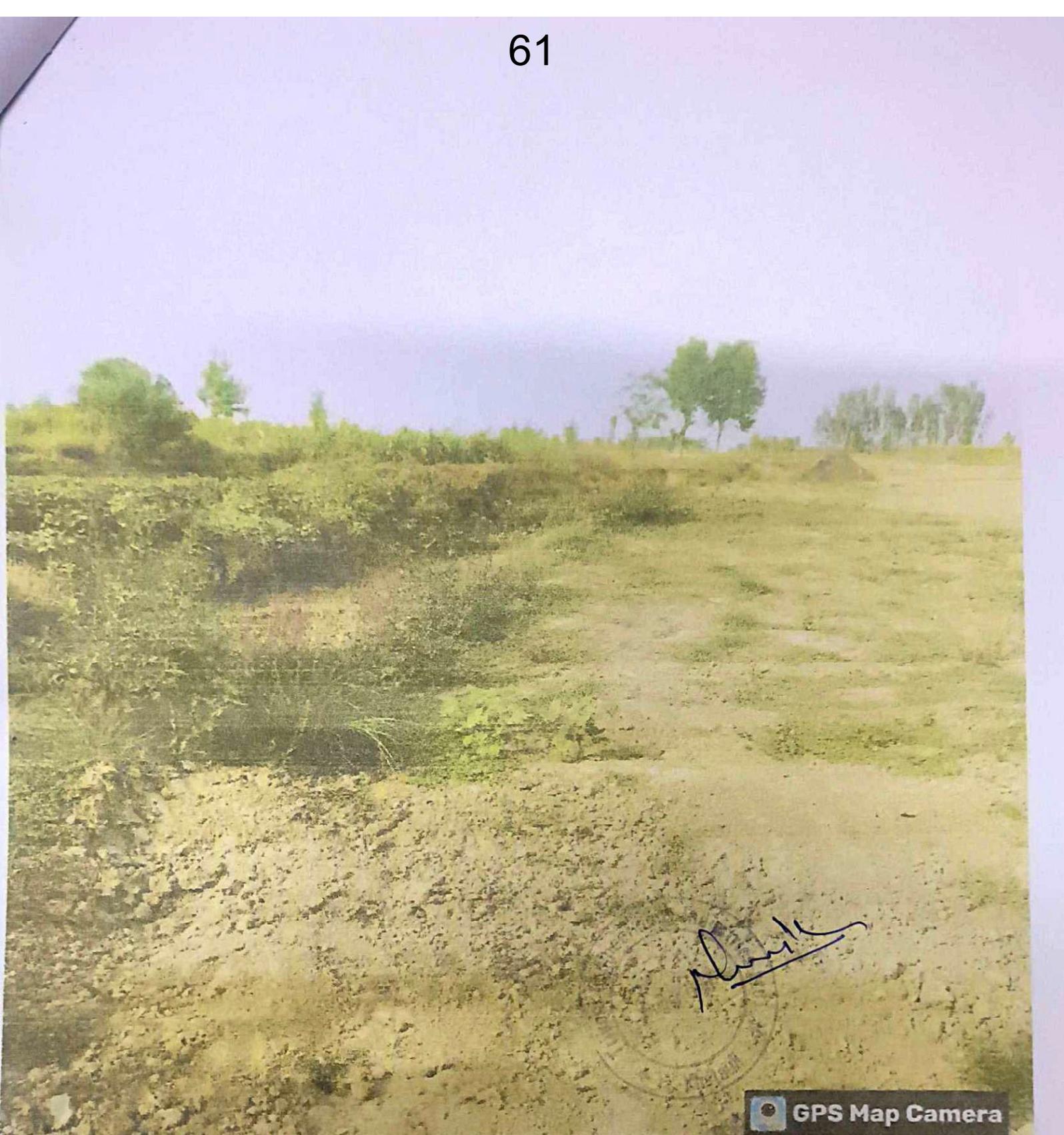
Muzaffarnagar, Uttar Pradesh, India
7Q44+C4J, Muzaffarnagar, Uttar Pradesh 251201, India

Lat 29.256245°

Long 77.755734°

27/04/24 04:09 PM GMT +05:30

Google



Handwritten signature

 **GPS Map Camera**



Muzaffarnagar, Uttar Pradesh, India
7Q44+C4J, Muzaffarnagar, Uttar Pradesh 251201, India
Lat 29.2564°
Long 77.755587°
27/04/24 04:10 PM GMT +05:30

As per the information provide by the contractor

The ash dumping plot of co-ordinates

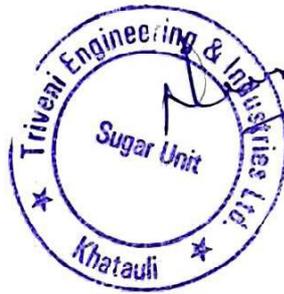
Lat-29.257974

Long-77.752101

Address shapur,UP India Agreement latter photo copy attached

The numbers of dumping Trolley=10000(around)

Plot owner name Avinash (brick kiln owner)



अनुबन्ध

साबीर पुत्र श्री सुबेराती, खतौली, जिला गुजपफरनगर
प्रथम पक्ष

श्री अवनीश पुत्र श्री सुकुमार मिश्र
निवासी शाहापुर
द्वितीय पक्ष

अपने प्लॉट पर प्रथम पक्ष द्वारा मिल से निकली हुई राख डलवाने का समझौता निम्न शर्तों पर हुआ है:-

1. यह कि प्रथम पक्ष अपने स्थान से हमारे प्लॉट सं० 10 क्षेत्रफल 4.50 x 4.50 खतौली संलग्न है। जो कि गड्ढा है। प्रथम पक्ष सहमत है कि वह अपने साधन 10000 (दाली) से हमारे प्लॉट में राख डालेंगे।
2. यह कि द्वितीय पक्ष प्रथम पक्ष के प्रस्ताव से सहमत है तथा अपने प्लॉट में अपनी जिम्मेदारी पर राख डलवायेगा।
3. यह कि उपरोक्त समझौता दोनों पक्षों की सहमति से दिनांक 1-3 को 10/11/24 गवाहों की उपस्थिति में सम्पन्न हुआ।

प्रथम पक्ष

अवनीश7464950748

गवाह

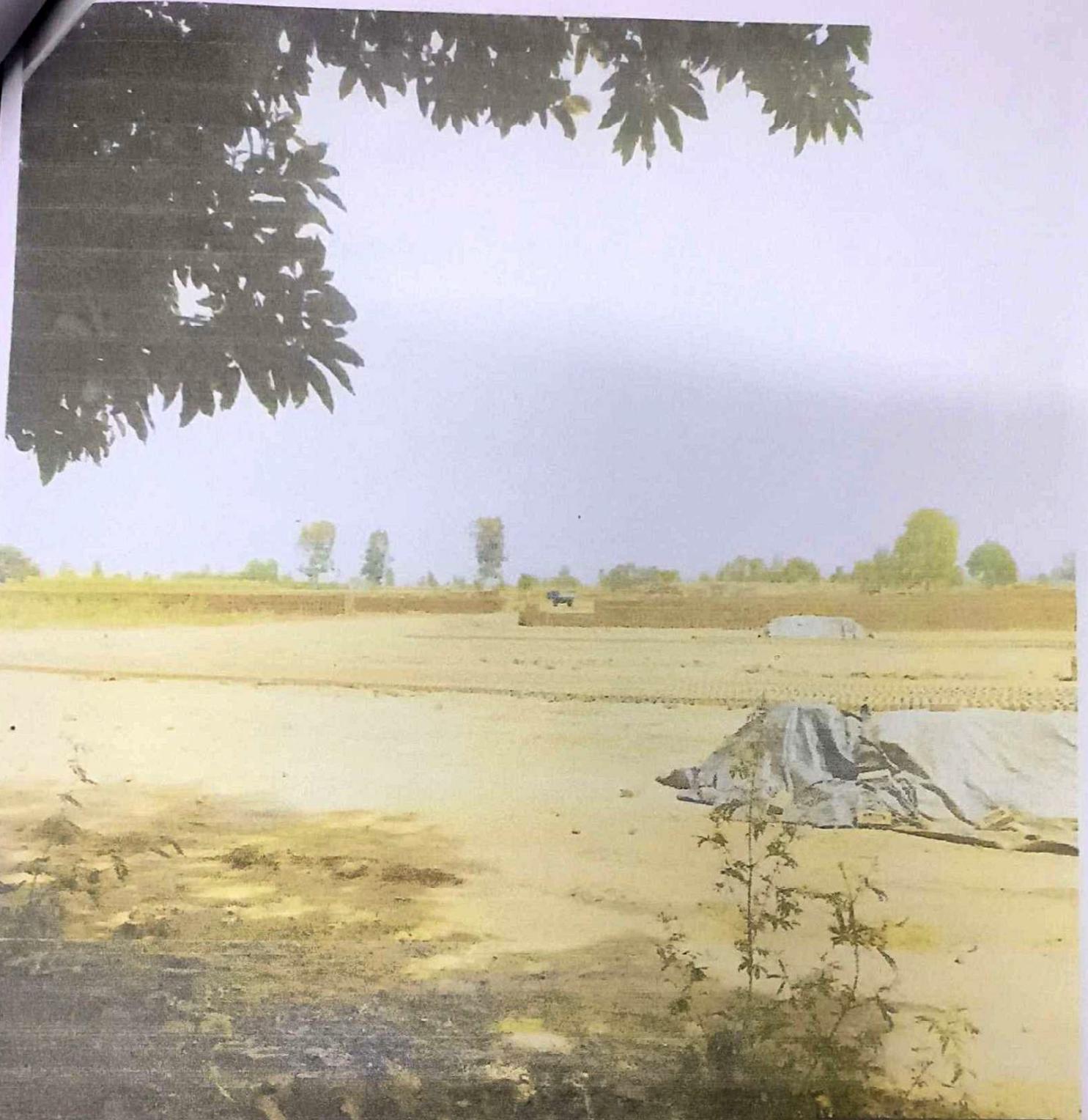
जवतल्लु मिला मल(24/11/24)जातिर...

द्वितीय पक्ष

रा......

गवाह

अवनीश



GPS Map Camera

Muzaffarnagar, Uttar Pradesh, India
7Q52+VX4, Uttar Pradesh 251201, India
Lat 29.257974°
Long 77.752106°
02/05/24 01:48 PM GMT +05:30

Google

Handwritten signature

ATBTEL

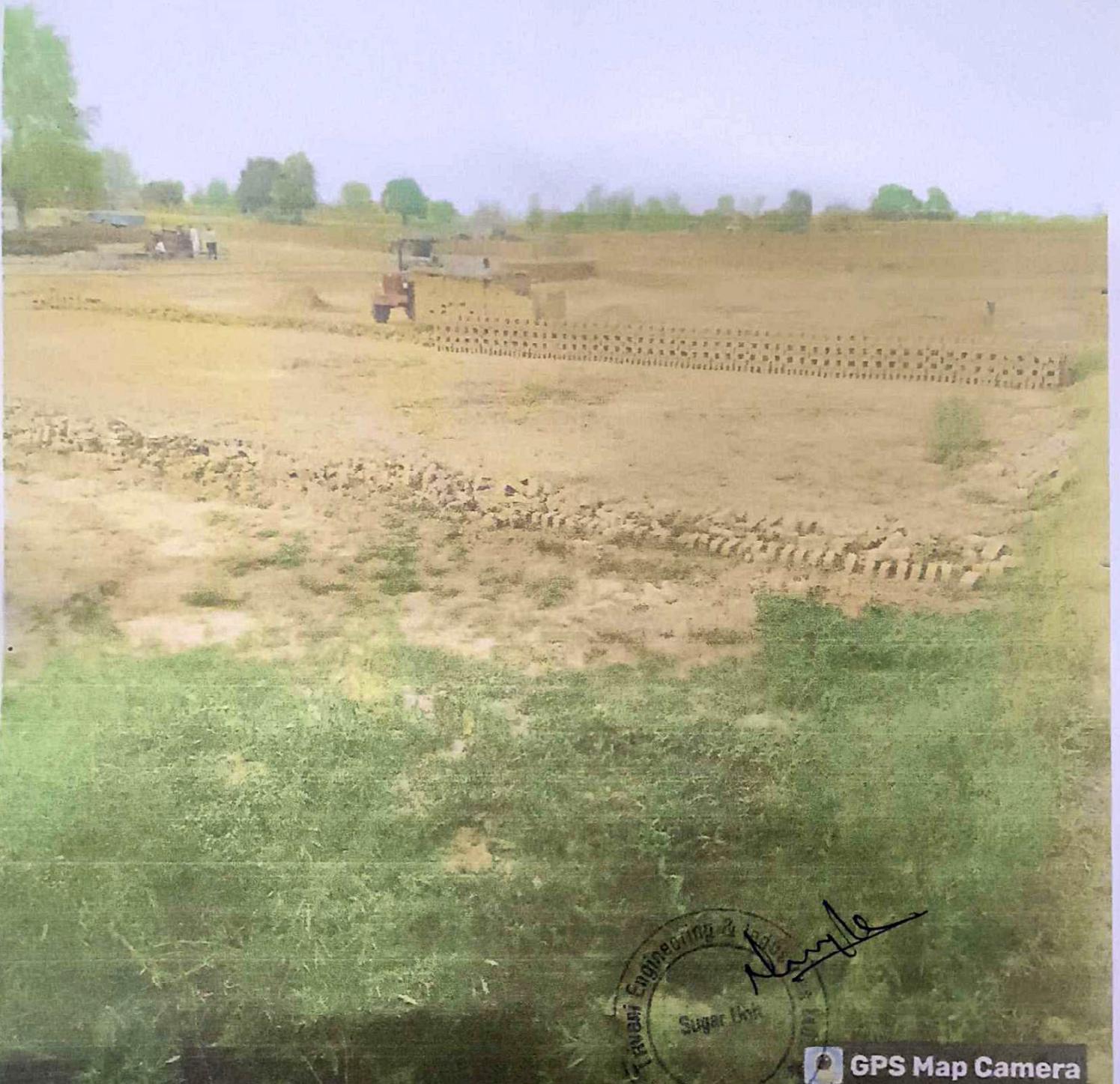


Triveni Engineering & Industries Ltd
Sugar Unit
Khatauli

GPS Map Camera



Muzaffarnagar, Uttar Pradesh, India
7Q44+C4J, Muzaffarnagar, Uttar Pradesh 251201, India
Lat 29.257538°
Long 77.753643°
27/04/24 04:16 PM GMT +05:30



 **GPS Map Camera**

Muzaffarnagar, Uttar Pradesh, India
7Q44+C4J, Muzaffarnagar, Uttar Pradesh 251201, India
Lat 29.25665°
Long 77.753326°
27/04/24 04:14 PM GMT +05:30



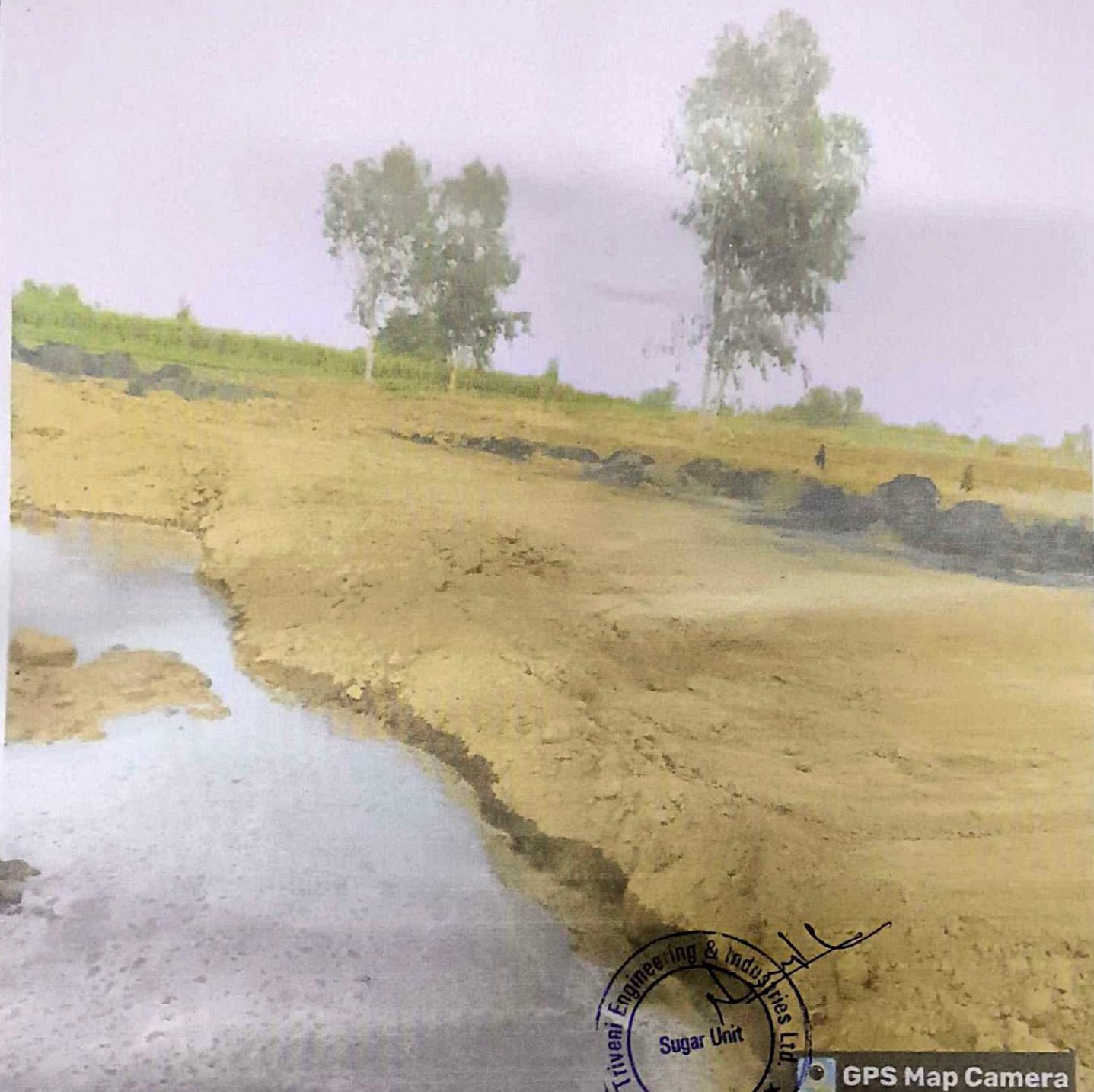


GPS Map Camera



Google

Muzaffarnagar, Uttar Pradesh, India
7Q44+C4J, Muzaffarnagar, Uttar Pradesh 251201, India
Lat 29.256103°
Long 77.75413°
27/04/24 04:12 PM GMT +05:30

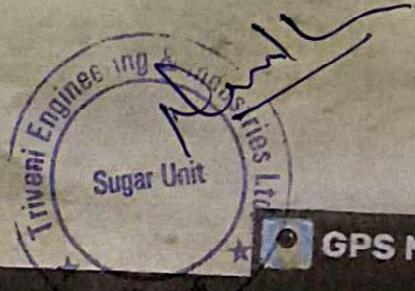
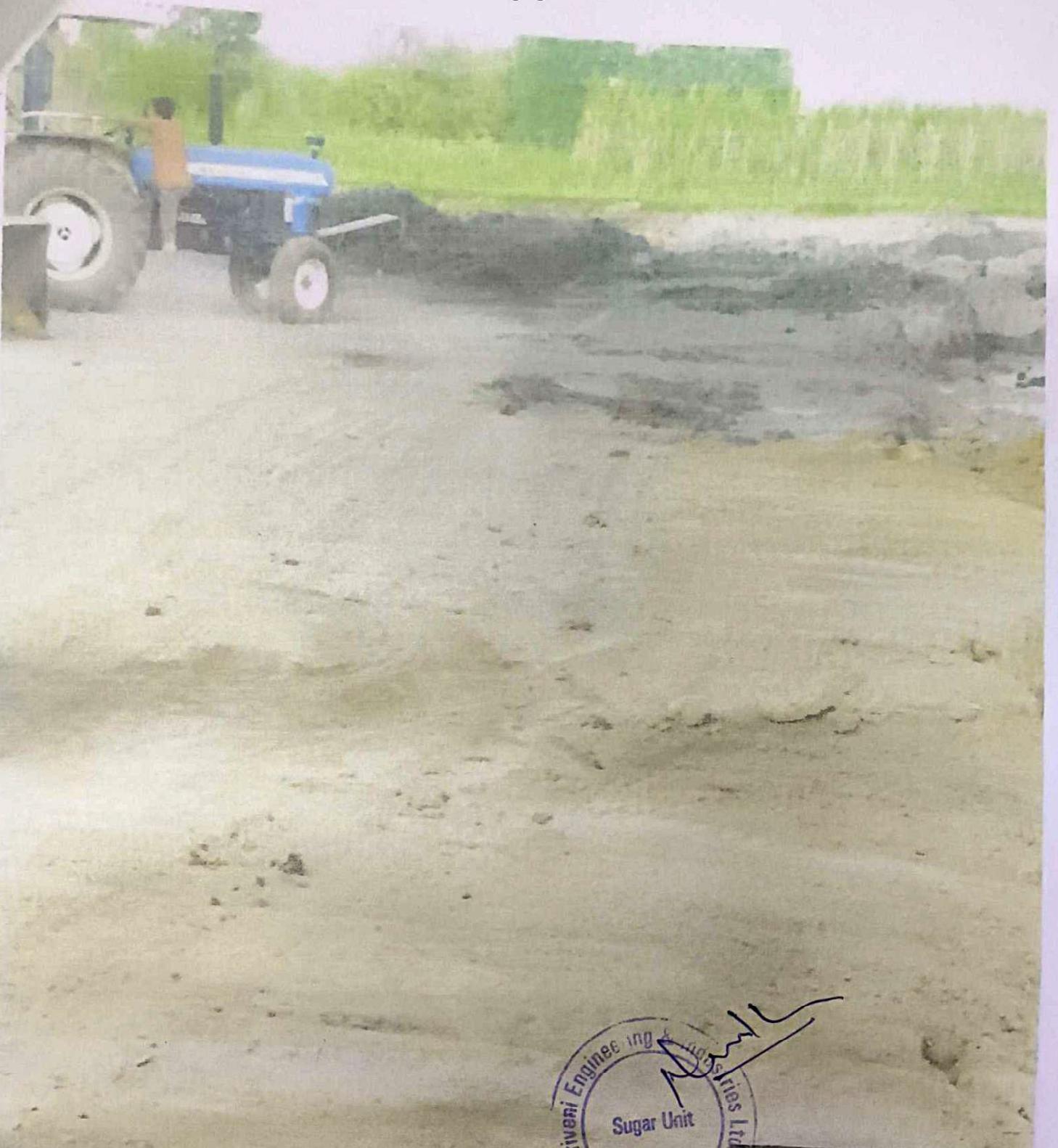


GPS Map Camera



Google

Muzaffarnagar, Uttar Pradesh, India
7Q44+C4J, Muzaffarnagar, Uttar Pradesh 251201, India
Lat 29.257474°
Long 77.753673°
27/04/24 04:15 PM GMT +05:30



Google

GPS Map Camera

Muzaffarnagar, Uttar Pradesh, India
7Q44+C4J, Muzaffarnagar, Uttar Pradesh 251201, India
Lat 29.257446°
Long 77.753678°
27/04/24 04:16 PM GMT +05:30

Triveni Engineering & Industries Ltd.,
Sugar Unit Khatauli

Sir,

Ash generation of during season 23-24 (Sugar+ Co-gen)

Our dumping plot dimensions

Length = 150 mtr.

Width = 70 Mtr.

Depth = 2 Mtr.

Total Volume = 21000 M³

Total Quantity of dumped Ash = 2729 Mt. (In our Dumped yard from 1st April 2024 till end of the season and proper levelling and water sprinkling on Fly Ash)





[Handwritten signature]

Triveni Engineering & Industries Ltd.
Sugar Unit
Khatauli



Trive Engineering & Consultants
Surgey Circle
Kudalgaon

[Handwritten signature]

Trive
Sugar Unit
Kudalgaon
PIL